

F. No. J-11014/1/2017-Judl.(Part-2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 29th September, 2017

ORDER

The President is pleased to engage Shri B. Gopa Kumar, Advocate as Assistant Solicitor General of India for the High Court of Chhattisgarh at Bilaspur with immediate effect, for a period of three years from the date of this order or until further orders, whichever is earlier. The detail in this regard is as under:

HIGH COURT OF CHHATTISGARH AT BILASPUR
ASSISTANT SOLICITOR GENERAL OF INDIA

Name (Shri)	Contact details	Enrollment No.
B. Gopa Kumar	R/o 'Anugraha' Near Gangotri Industries, New Shanti Nagar, Street No. 9, Raipur, Chhattisgarh. Mob: 9827160950 8519012925 Email: raipurgopan@yahoo.com	2521/1995 With Bar Council of Chhattisgarh

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

Inder Kumar
29.9.17
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitor General of India in various High Courts.
4. Registrar, High Court of Chhattisgarh at Bilaspur.
5. Shri B. Gopa Kumar, Asstt. SGI, at the address as mentioned above.
6. Shri Narendra Kumar Vyas, Advocate (ex-Asstt. SGI, High Court of Chhattisgarh at Bilaspur) for information & with request to immediately hand over all the files lying with him (if any) and pertaining to Central Govt. litigation, to the above Asst. SGI, Shri B. Gopa Kumar.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI, Shri B. Gopa Kumar, w.e.f. the date of this order.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Sriniwas)

Section Officer (Judicial)

Tel. 011-23384945

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